

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:79
ANSWERED ON:09.07.2004
G-20 DOHA MEET
Rao Shri Kalva Kuntla Chandrasekhar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the delegation from India attended the G-20 meet at Doha;
- (b) if so, the issues discussed and the number and details of agreements signed during the meet;
- (c) the extent to which these agreements would help in the development of agriculture, trade and industrial sectors;
- (d) whether there has been any political resolution among the countries in the Doha round of the WTO regarding the framework for liberalisation of trade in agriculture; and
- (e) if so, details thereof?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH)

- (a) No, Sir, there was no G-20 meet at Doha.
- (b)&(c) The question of signing agreements therefore does not arise.
- (d)&(e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (d) & (e) OF LOK SABHA STARRED QUESTION NO.79 FOR ANSWER ON 9.7.2004 BY SHRI K.S. RAO, REGARDING 'G-20 DOHA MEET'

(d) & (e):No agreement has been reached in respect of the framework or modalities for negotiations on agriculture, and WTO Members are continuing their negotiations to ensure that the objectives enshrined in the Doha Ministerial Declaration of 14 November 2001 are met. India's aim in these negotiations is to secure enhanced market access for our country's products, to effect substantial reductions in trade-distorting domestic support and elimination of export subsidies by developed countries, and to secure appropriate flexibility to serve development objectives, to safeguard the concerns of our vulnerable sections including the small and marginal farmers and to ensure food and livelihood security of our population.